

**COURT NO. 20**  
**THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI**

**To be Heard on Monday The 1st day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)**

**(CAUSE LIST MOTION HEARING)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>ADMISSION (A P S E B)</u></b>					
1	WP/13457/2024 IA 1/2024 Direction Petition	VUNDI SRIMANARAUYANA Vs THE EXECUTIVE ENGINEER OPERATION DIVISION	A PADMA	GP FOR SERVICES I	EAST GODAVARI
<b><u>ADMISSION (HOME)</u></b>					
2	WP/13451/2024 IA 1/2024 Direction Petition	KARUPATI DEVI SRI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO PARITALA	GP FOR SERVICES I	KRISHNA
3	WP/13498/2024 IA 1/2024 Direction Petition	UPPALAPU KANAKA DURGA RAO Vs THE STATE OF ANDHRA PRADESH	MALLAVOLU NIKITHA	GP FOR SERVICES I GP FOR SERVICES I	KRISHNA
<b><u>ADMISSION (OTHER SUBJECTS)</u></b>					
4	WP/13405/2024 IA 1/2024 Direction Petition	GANGISETTI SATYANARAYANA Vs THE STATE OF AP	P NAGENDRA REDDY	GP FOR SERVICES I	KURNOOL
5	WP/13407/2024 IA 1/2024 Direction Petition	MOHAMMAD HAFIZULAH MEHARAJ Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR SERVICES I GP FOR SERVICES I GP FOR SERVICES III	WEST GODAVARI
<b><u>ADMISSION (CO-OP SOCIETIES)</u></b>					
6	WP/13534/2024 IA 1/2024 Direction Petition	VITTANALA VIJAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	CHAMARTHY LEELA SRINNIVASA VARMA	GP FOR SERVICES I GP FOR SERVICES I	VISAKHAPATNAM
7	WP/13535/2024 IA 1/2024 Direction Petition	BONDADA SATYANARAYANA Vs THE STATE OF AP	G V SHIVAJI	GP FOR SERVICES I	EAST GODAVARI
<b><u>ADMISSION (IRRIGATION)</u></b>					
8	WP/13560/2024 IA 1/2024 Suspension Petition	J SREE DEVI Vs THE STATE OF AP	T V V KOTESWARA RAO	GP FOR SERVICES III GP FOR SERVICES I	YSR KADAPA
9	WP/13569/2024 IA 1/2024 Stay Petition	KONDAPALLI KUMARI Vs THE STATE OF AP	B VAMSI KRISHNA		KRISHNA
<b><u>ADMISSION (MEDICAL AND HEALTH)</u></b>					
10	WP/13482/2024 IA 1/2024 Suspension Petition	P RAJESH Vs THE UNION OF INDIA	G V SHIVAJI	GP FOR SERVICES IV	CHITTOOR
11	WP/13495/2024 IA 1/2024 Suspension Petition	A VIDHYULLATHA Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR SERVICES IV	VISAKHAPATNAM
<b><u>ADMISSION (REVENUE)</u></b>					
12	WP/13142/2024 IA 1/2024 Stay Petition	ANKIREDDIPALLI SANDEEP REDDY Vs	P NAGENDRA REDDY	GP FOR SERVICES I	YSR KADAPA

THE STATE OF ANDHRA  
PRADESH

13	WP/13293/2024 IA 1/2024 Direction Petition	SK KARIMULLA Vs THE STATE OF AP	SESHADRI GOALLA	GP FOR SERVICES I	GUNTUR
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**ADMISSION (EDUCATION )**

14	WP/13366/2024 IA 1/2024 Direction Petition	PIDAKALA BENARJI Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	GP FOR SERVICES III	WEST GODAVARI
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15	WP/13367/2024 IA 1/2024 Direction Petition	BALIVADA SRINIVASA RAO Vs THE GOVERNMENT OF A.P.	KRISHNA RAO M	GP FOR SERVICES III	VIZIANAGARAM
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16	WP/13398/2024 IA 1/2024 Direction Petition	SMT PANTHANGI SARALA DEVI Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	GP FOR SERVICES III	GUNTUR
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17	WP/13399/2024 IA 1/2024 Direction Petition	T NARENDRA Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	GP FOR SERVICES III	SPS NELLORE
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18	WP/13431/2024 IA 1/2024 Direction Petition	SRI. CHEEKATLA VENKATRAO Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SERVICES III	WEST GODAVARI
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19	WP/13475/2024	RANGANAYAKULU Vs THE COMMISSIONER	A SREEDHAR	GP FOR SERVICES III GP FOR SERVICES III	PRAKASAM
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20	WP/13478/2024 IA 1/2024 Direction Petition	BAGGAM LAKSHMANA RAO Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	GP FOR SERVICES III	VISAKHAPATNAM
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21	WP/13479/2024 IA 1/2024 Direction Petition	S.NAGABHUSHANAM Vs THE STATE OF A.P.	KRISHNA RAO M	GP FOR SERVICES III	CHITTOOR
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22	WP/13496/2024 IA 1/2024 Direction Petition	VARRA DEENA VIJAYA JYOTHIRMAI Vs THE STATE OF ANDHRA PRADESH	PAMARTHY RATHNAKAR	GP FOR SERVICES III GP FOR SERVICES I	KURNOOL
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23	WP/13541/2024 IA 1/2024 Direction Petition	I S S VELANGANI Vs THE STATE OF AP	PAMARTHY RATHNAKAR	GP FOR SERVICES III	VISAKHAPATNAM
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24	WP/13553/2024 IA 1/2024 Direction Petition	YEPURI NAGA BHUSHANAM Vs THE STATE OF ANDHRA PRADESH	G V L MURTHY	GP FOR SERVICES I GP FOR SERVICES III	CHITTOOR
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**ADMISSION (UNIVERSITIES)**

25	WP/13247/2024 IA 1/2024 Direction Petition	S. VIJAYA LAKSHMI Vs DAMODARAM SANJIVAYYA NATIONAL LAW UNIVERSITY	SRINIVASA RAO BODDULURI		VISAKHAPATNAM
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26	WP/13555/2024 IA 1/2024 Stay Petition	S VIJAYA LAKSHMI Vs DAMODARAM SANJIVAYYA NATIONAL LAW UNIVERSITY	SRINIVASA RAO BODDULURI		VISAKHAPATNAM
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**ADMISSION (GAD)**

27	WP/13518/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition IA 3/2024 Direction Petition	SRI GONTI SEKHARA RAO Vs STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES I GP FOR SERVICES I SATYANARAYANA DHARA	GUNTUR
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**ADMISSION (APSRTC)**

28	WP/13158/2024 IA 1/2024 Stay Petition	VEDULA SRINIVASU Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR SERVICES II	VISAKHAPATNAM
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**ADMISSION (CORPORATION)**

29	WP/13438/2024 IA 1/2024 Direction Petition	D VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	RAMALINGESWARA RAO KOCHARLA KOTA	GP FOR SERVICES III	GUNTUR
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**ADMISSION (WOMEN & CHILD WELFARE)**

30	WP/13523/2024 IA 1/2024 Direction Petition	S ZUBAIDA BEGUM Vs THE STATE OF AP	SREEKANTH REDDY AMBATI	GP FOR SERVICES II	KURNOOL
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**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PARTY</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR ORDERS</u></b>					
31	WP/13145/2024 IA 1/2024 Direction Petition	SK KHADAR VALI Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES I	PRAKASAM
<b><u>ADMISSION (A P S E B)</u></b>					
32	WP/10808/2024 IA 1/2024 Direction Petition	GUNTAKA MARY Vs THE STATE OF ANDHRA PRADESH	J RAVI KUMAR	GP FOR SERVICES I V R REDDY KOVVURI(SC FOR APSPDCL)	KRISHNA
<b><u>ADMISSION (ENDOWMENTS)</u></b>					
33	WP/29773/2023 IA 1/2023 Direction Petition	C.HEMAVATHI Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO KORRAPATI	GP FOR SERVICES II S N CHIDAMBARA SASTRY	CHITTOOR
34	WP/8424/2024 IA 1/2024 Suspension Petition	KUCHIPUDI SRINIVASU Vs THE STATE OF AP	E SAMBASIVA PRATAP	GP FOR SERVICES II (AP) D V SASIDHAR M VENKATA SAI NIKHIL KASHYAP N BHARAT BABU	WEST GODAVARI
<b><u>ADMISSION (HOME)</u></b>					
35	WP/31109/2023 IA 1/2023 Direction Petition	K SUKUMARI Vs THE STATE OF AP	P S P SURESH KUMAR	GP FOR SERVICES I	CHITTOOR
36	WP/6801/2024 IA 1/2024 Stay Petition	C VENKATA RAMI REDDY Vs THE STATE OF AP	SIMHACHALAM KARUKOLA	GP FOR SERVICES I	GUNTUR
37	WP/6804/2024 IA 1/2024 Stay Petition	SRI K.SAMPATH RAO Vs THE STATE OF ANDHRA PRADESH	SIMHACHALAM KARUKOLA	GP FOR SERVICES I	GUNTUR
38	WP/12702/2024 IA 1/2024 Suspension Petition	T P S CHANDRA RAO Vs THE STATE OF AP	T P S CHANDRA RAO(PARTY IN PERSON)	GP FOR HOME	GUNTUR
<b><u>ADMISSION (OTHER SUBJECTS)</u></b>					
39	WP/7710/2024 IA 1/2024 Direction Petition	SRI RAMADASU TRIMURTHULU Vs THE STATE OF ANDHRA PRADESH	PILLI SUNDEEP	GP FOR SERVICES II SRINIVAS BASAVA	EAST GODAVARI
<b><u>ADMISSION (CO-OP SOCIETIES)</u></b>					
40	WP/6948/2024 IA 1/2024 Direction Petition	P.DATHATREYUIU Vs THE STATE OF ANDHRA PRADESH	KARANAM VASANTHA KUMAR	GP FOR SERVICES II	KURNOOL
41	WP/7752/2024 IA 1/2024 Suspension Petition	VEDALA WILSON RAJU Vs THE STATE OF ANDHRA PRADESH	NAGA CHANDRIKA.D	GP FOR SERVICES II GP FOR COOPERATION P NAGENDRA REDDY	WEST GODAVARI
42	WP/9152/2024 IA 1/2024 Direction Petition	P. RAJENDRA PRASAD Vs THE STATE OF ANDHRA PRADESH	R ANNAPURNA	GP FOR SERVICES II K NARSI REDDY	ANANTAPUR
<b><u>ADMISSION (IRRIGATION)</u></b>					

43	WP/9362/2024 IA 1/2024 Direction Petition	KANUPURU PRASAD Vs THE STATE OF ANDHRA PRADESH	P RAVIKANTH	GP FOR SERVICES III GP FOR SERVICES I	SPS NELLORE
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**ADMISSION (MEDICAL AND HEALTH)**

44	WP/6345/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	A PULLAIAH NAIDU Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO KORRAPATI	GP FOR SERVICES IV K SWARNA SESHU(SC FOR MC RAJAHMUNDRY) GP FOR SERVICES I R5 UNSERVED,	KURNOOL
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**ADMISSION (SOCIAL WELFARE)**

45	WP/8063/2023 IA 1/2023 Suspension Petition IA 2/2023 Miscellaneous Petition IA 3/2023 Vacate Stay Petition IA 4/2023 Leave Petition WP/5148/2023 WP/5976/2023	K RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	GP FOR SERVICES I ANITHA MESA (SC FOR APREIS TW SW BC) GP FOR SERVICES II	KURNOOL
46	WP/5148/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Leave Petition	P KARUNA Vs THE STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING NOOKA JAGANNADHAM	KRISHNA
47	WP/5976/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Leave Petition	B SAILAJA KUMARI Vs THE STATE OF AP	Y V ANIL KUMAR	GP FOR SERVICES I NOOKA JAGANNADHAM GP FOR SERVICES II	SPS NELLORE
48	WP/15144/2023 IA 1/2023 Direction Petition	A SYAMALA DEVI Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR SERVICES II GP FOR SERVICES III	EAST GODAVARI
49	WP/8814/2024 IA 1/2024 Direction Petition	VADDE BALAKRISHNA Vs THE STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES II (AP) GP FOR SERVICES I	VISAKHAPATNAM
50	WP/10899/2024 IA 1/2024 Direction Petition	D.KOUNDANYA SAI Vs THE STATE OF ANDHRA PRADESH	S.D.PRASANNA KUMARI MADE	GP FOR SERVICES II GP FOR SERVICES I	CHITTOOR
51	WP/12628/2024 IA 1/2024 Direction Petition	G. TIRUPATHI RAO Vs THE STATE OF ANDHRA PRADESH	K R SRINIVAS	GP FOR SERVICES II	VIZIANAGARAM
52	WP/12782/2024 IA 1/2024 Direction Petition	D K KOTILINGAM Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR SERVICES II GP FOR SERVICES I	GUNTUR

**ADMISSION (REVENUE)**

53	WP/12352/2024 IA 1/2024 Suspension Petition	G.BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	M R TAGORE	GP FOR SERVICES I t	CHITTOOR
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**ADMISSION (EDUCATION )**

54	WP/7117/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	BEEDILLA DEVADAS Vs THE STATE OF ANDHRA PRADESH	G RAJU	GP FOR SCHOOL EDUCATION GP FOR SERVICES I V SUBRAHMANYAM R5 UNSERVED,	-
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55	WP/7817/2024 IA 1/2024 Direction Petition	NEELAM RAMANA Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU P	GP FOR SCHOOL EDUCATION GP FOR SERVICES I	KRISHNA
56	WP/7989/2024 IA 1/2024 Direction Petition	GAGGUTURI MOULALI Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S GP FOR SCHOOL EDUCATION	GP FOR SERVICES III GP FOR SERVICES I	YSR KADAPA
57	WP/12045/2024 IA 1/2024 Direction Petition	GEDELA PRADEEP KUMAR Vs THE STATE OF AP	GHANTA SRIDHAR	GP FOR SERVICES I GP FOR SCHOOL EDUCATION R3 R4 UNSERVED,	SRIKAKULAM

**ADMISSION (STAMPS AND REGISTRATION )**

58	WP/8974/2024 IA 1/2024 Suspension Petition	SMT K SYAMALA DEVI Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR SERVICES I (AP)	KRISHNA
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**ADMISSION (AGRICULTURE )**

59	WP/10905/2024 IA 1/2024 Suspension Petition	P.RAM KUMAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II B PRAKASAM ( SC FOR AP APSCCF)	SRIKAKULAM
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**ADMISSION (CENTRAL GOVT.)**

60	WP/6947/2024 IA 1/2024 Direction Petition	NAGAMANI BALIJEPALLI Vs THE UNION OF INDIA	P VISESWAR RAO	P VIJAYA KUMARI(CENTRAL GOVT COUNSEL) GP FOR SERVICES I	VISAKHAPATNAM
61	WP/12859/2024 IA 1/2024 Direction Petition	T RAMESH KUMAR REDDY Vs THE STATE OF AP	SINGAM SRINIVASA RAO	GP FOR SERVICES I	VISAKHAPATNAM

**ADMISSION (Law And Legislature)**

62	WP/9107/2024 IA 1/2024 Suspension Petition	RAMISETTY SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	M VIDYAVATHI	GP FOR SERVICES I (AP)	GUNTUR
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**ADMISSION (Finance and Planning)**

63	WP/2276/2023 IA 1/2023 Direction Petition IA 2/2023 Leave Petition	G V JEEVANANDAM Vs THE SECRETARY TO GOVERNMENT OF AP	BALAI AH B	GP FOR SERVICES I	CHITTOOR
64	WP/29886/2023 IA 1/2023 Stay Petition	D. BABU Vs STATE OF ANDHRA PRADESH	MARRI VENKATA RAMANA	GP FOR SERVICES I	ANANTAPUR
65	WP/5962/2024 IA 1/2024 Direction Petition	CHINNADANDLURU SUBBARAYUDU Vs THE STATE OF ANDHRA PRADESH	C PRAKASH REDDY	GP FOR SERVICES I	YSR KADAPA

**ADMISSION (Labour Employment and Training)**

66	WP/6049/2023 IA 1/2023 Direction Petition	DASAM VINAY KUMAR Vs THE STATE OF AP	PEETA RAMAN	GP FOR SERVICES III GP FOR LABOUR GP FOR SERVICES I GINJUPALLI SUBBA RAO	SPS NELLORE
67	WP/11345/2024 IA 1/2024 Suspension Petition	TEH ACHANTA WEAVES CO OPERATIVE PRODUCTIONS AND SALE SOCIETY Vs THE STATE OF AP	TAGORE YADAV YARAGORLA	GP FOR SERVICES II (AP) GP FOR SERVICES III	WEST GODAVARI

**ADMISSION (TRANSPORT)**

68	WP/3328/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition IA 3/2024 Vacate Stay Petition	AP TRANSPORT DEPARTMENT (NON- TECH) EMPLOYEES ASSOCIATION Vs STATE OF ANDHRA PRADESH	ANIL KUMAR DASARI	GP FOR SERVICES II (AP) K SATYANARAYANA MURTHY	KRISHNA
<b><u>ADMISSION (APSRTC)</u></b>					
69	WP/10419/2024 IA 1/2024 Direction Petition	P INNIAIAH Vs THE STATE OF AP	S M SUBHAN	GP FOR SERVICES II	KURNOOL
70	WP/12540/2024 IA 1/2024 Suspension Petition	J JAGADEESWARI Vs THE STATE OF AP	THANDAVA YOGESH	GP FOR SERVICES II	PRAKASAM
71	WP/12570/2024 IA 1/2024 Direction Petition	P K RAJU Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR SERVICES II VINOD KUMAR TARLADA (SC FOR APSRTC)	VISAKHAPATNAM
<b><u>ADMISSION (CORPORATION)</u></b>					
72	WP/8773/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	SRI SULURU SIVA PRASAD Vs THE STATE OF AP	G RAMACHANDRA REDDY	GP FOR SERVICES I P.NARASIMHA MURTHY SC FOR APBCL and APSBCL	KRISHNA
73	WP/7789/2024 IA 1/2024 Direction Petition	RONGALI RAMU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	GUNTUR
74	WP/12409/2024 IA 1/2024 Direction Petition IA 2/2024 Permission Petition	C GIRIDHAR Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD)	ANANTAPUR
<b><u>ADMISSION (ROADS &amp; BUILDINGS)</u></b>					
75	WP/6758/2023 IA 1/2023 Direction Petition	U V SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR SERVICES II	VISAKHAPATNAM
76	WP/6593/2024 IA 1/2024 Direction Petition	S KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	RAMALINGESWARA RAO KOCHARLA KOTA	GP FOR SERVICES II GP FOR SERVICES II	EAST GODAVARI
<b><u>ADMISSION (WOMEN &amp; CHILD WELFARE)</u></b>					
77	WP/7068/2023 IA 1/2023 Suspension Petition	SHAIK ABDUL RAHIMA Vs THE STATE OF AP	K JYOTHI PRASAD	GP FOR SERVICES II GP FOR SOCIAL WELFARE	SRIKAKULAM
78	WP/7622/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	MADDIPATLA POORNA KUMARI Vs THE STATE OF AP	RAMESH BABU TALLURI	GP FOR SERVICES II GP FOR WOMEN DEV CHILD WELFARE(AP)	YSR KADAPA
79	WP/7653/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition	KOMMINENI @ POOLA KRISHNA VENI Vs STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP FOR SERVICES II	YSR KADAPA
80	WP/9402/2023 IA 1/2023 Suspension Petition	METTELA RAMANAMMA Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR SERVICES II GP FOR WOMEN DEV CHILD WELFARE	PRAKASAM
81	WP/8384/2024 IA 1/2024 Suspension Petition	B CHENNA KRISHANAMMA Vs THE STATE OF AP	SHAIK RAFI	GP FOR WOMEN DEV CHILD WELFARE GP FOR SERVICES I	ANANTAPUR

**ADMISSION (ANIMAL HUSBANDARY)**

82	WP/33402/2023 IA 1/2023 Stay Petition	P D KONDALA RAO Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR SERVICES I (AP)	VISAKHAPATNAM
83	WP/7275/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	VENKATA RAMANA MURTHY DUMPALA Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR SERVICES I GP FOR SERVICES I (AP) R3 UNSERVED,	SRIKAKULAM
84	WP/11720/2024 IA 1/2024 Direction Petition	KOTHAPALLI SATYA KRUPA VANI Vs STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI	GP FOR SERVICES I	GUNTUR

**ADMISSION (FISHERIES)**

85	WP/8748/2024 IA 1/2024-Suspension Petition	D. ANAND KUMAR Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	GP FOR SERVICES I	ANANTAPUR
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**(NOTE : AFTER DAILY LIST, WEEKLY LIST WILL BE TAKEN UP)**